

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.
 CP (IB) No. 20/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Magnum Sea Foods Ltd. -Vs- Ashadeep Aquaculture Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s) Mr. Anand Chandra Swain, Adv.

For Respondent (s) Mr. Saswat K. Acharya,
 Mr. Karan Malhotra,
 Mr. S. Pholgu,
 Mr. A. Agarwal,
 Mr. J. Sahoo,
 Mr. S. Agrawal,
 Mr. J. Joshi, Advocates.

ORDER

Ld. Counsel Mr. A.C. Swain is present for the applicant. Respondent is represented by Ld. Counsel Mr. S. K. Acharya. Ld. Counsel for the petitioner in the matter, Mr. A. C. Swain submits that, they have filed two interlocutory applications on 18.11.2022 which is not in the list today. Ld. Counsel is to ensure the defect free status of the application.

List the main petition along with the connected IAs if found defect free for hearing and disposal on 19.12.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Kaushal